

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge (Officiating), South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Ms. Kamini Naugain (EC: 53110330)	Reader in the court of Ms. Anuradha Prasad, MM-02 (Mahila), South District, Saket Courts, New Delhi	JA/In-charge in the VWDC, South District, Saket Courts, New Delhi
2.	Sh. Sukhranjan Mistry (EC: 83843021)	SJA/In-charge in the VWDC, South District, Saket Courts, New Delhi	Reader in the court of Ms. Anuradha Prasad, MM-02 (Mahila), South District, Saket Courts, New Delhi
3.	Sh. Santosh Kumar (EC: 42258412)	Reader cum Ahlmad in the court of Ms. Kanika Aggarwal, MM (NI Act) Digital Court-05, South District, Saket Courts, New Delhi	JA in the Copying Agency, South District, Saket Courts, New Delhi.
4.	Sh. Dharmender (EC: 76429879)	JA in the Copying Agency, South District, Saket Courts, New Delhi.	Reader cum Ahlmad in the court of Ms. Kanika Aggarwal, MM (NI Act) Digital Court-05, South District, Saket Courts, New Delhi
5.	Ms. Bharti (EC: 62371498)	JJA in the Accounts Branch, South District, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Anjani Mahajan, MM-04 (Mahila Court), South District, Saket Courts, New Delhi
6.	Sh. Amrish Kumar Shah (EC: 56622902)	Asstt. Ahlmad in the court of Ms. Anjani Mahajan, MM-04 (Mahila Court), South District, Saket Courts, New Delhi	JA in the Accounts Branch, South District, Saket Courts, New Delhi.

**Note:**

- Order dated 06.12.2021 with respect to the official namely Ms. Aruna, JJA (EC:13870980) is hereby stands canceled.
- Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

**(ATUL KUMAR GARG)**  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/21/ 23906 - 23929

Dated, New Delhi the 24/12/2021

**Copy forwarded for information and necessary action:-**

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
- Personal Secretary to Ld. Principal District & Sessions Judge, South District.
- The Officer-In-Charge(s) concerned.
- The Officer-In-Charge, Computer Branch, South District.
- The Drawing and Disbursing Officer, South District.
- The AOJ (Administration), HQs, Tis Hazari, Delhi.
- Website Committee, HQs, Tis Hazari, Delhi.
- The PRO, South District.
- Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
- Dealing Official, R&I Branch, South District for uploading on LAYERS.
- Officials concerned.
- Guard File.

**Branch In-Charge**  
Administration Branch-II  
South District, Saket Courts Complex  
New Delhi